

18.08.2020

Present: Sh. T.P. Negi, Ld. Sr. PP for CBI

Proceedings against accused Sita Ram Goyal (A-2) and Ram Nath (A-3) already stand abated vide order dt. 03.10.2012 and 03.02.2020 respectively

Sh. Abhishek Prasad, Ld. Counsel for accused Narayan Diwakar A-1  
Sh. R.S.Ahuja, Ld. Counsel for accused Ashwini Sharma and Naveen Kaushik  
Sh. Anil Kumar, Ld. Counsel for accused Sanjeev Bharti A-5, Devender Mann A-6 and Narender Mann A-8  
Sh. Gaurav Aggarwal accused A.K.Johri A-10  
None for other accused persons

This case has been taken up through video conferencing via Cisco Webex app.

Matter is pending for prosecution evidence. However, in terms of administrative orders of Hon'ble High Court, presently evidence is not being recorded due to Covid pandemic.

Put up for same purpose on 10.09.2020.

(Sanjay Bansal)  
Spl. Judge (PC Act) CBI-16  
RADC, New Delhi.  
18.08.2020